

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 217
185/241/ND/18

IN THE MATTER OF:

Ajay Kumar Singal

... **Applicant/Petitioner**

Versus

M/s. Pinkku Chits Pvt. & Ors.

... **Respondent**

Under Section: 241

Order delivered on 13.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

None appeared for the Petitioner. We noticed that on the last occasion, we directed the Petitioner to upload the documents but the same are not uploaded on the DMS. Therefore, the Petitioner is well advised to upload the complete documents within a week from today.

List the matter on 1st September, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)